Annexure-5

Name of the corporate debtor: SAV Wires Private Limited - In Liquidation
Date of commencement of liquidation: 30.01.2024
List of stakeholders as on: 13.03.2024

List of operational creditors (Government Dues)
(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed ? (Yes/No)	% share in total amount of claims admitted					
1	THE PRINCIPAL COMMISSIONER OF GST& CENTRAL EXCISE, BHOPAL, RAIPUR-492001			1,37,55,997.00	1,37,55,997.00		-		0.19	-	-		-	claim was reecievd from the creditor during the CIRP by Ex-RP . Hence, no Claim was filed during the Liquidation Period
				1,37,55,997.00	**1,37,55,997.00**									